

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2359
ANSWERED ON:28.03.2012
USERS VERIFICATION AT PCO AND CYBER CAFES
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Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether the identity verification of the internet users are kept at the Public Call Office (PCO) and internet cafe in the country to prevent the misuse of these facilities by the anti-social elements;
- (b) if so, the details thereof;
- (c) whether the Ministry of Home Affairs has issued any instructions in this regard;
- (d) the reaction of the various States in this regard; and
- (e) the other measures taken by the Government to prevent misuse of these facilities?

Answer

MINISTER OF STATE FOR COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRISACHIN PILOT)

(a) and (b): As per the Information Technology (Guidelines for Cyber Cafe) Rules, 2011 notified on 11.4.2011 under section 79 of the Information Technology Act, 2000 Cyber Cafe all over the country are required to keep a record of the user identification document by either storing a photocopy or a scanned copy of the document duly authenticated by the user and authorised representative of cyber cafe. Such record are to be securely maintained for a period of at least one year.

Licensbg of cyber cafe is a State subject and the Rules are to be strictly enforced by State Government. No violation of these Rules have been reported by Police Authorities or State Government.

(c) and (d): The Information Technology (Guidelines for Cyber Cafe) Rules, 2011 were notified after due consultation with Ministry of Home Affairs and other stake holders. These Rules are in the form of instructions and guidelines which are to be mandatorily followed by all Cyber cafe.

(e): The Information Technology (Guidelines for Cyber Cafe) Rules, 2011 prescribes the measures such as identification of users, maintaining the log register of user records and maintenance of physical layout and computer resource. Also an authorised officer is empowered to check or inspect cyber cafe for compliance of the Rules.